

(2024) 02 AP CK 0005

Andhra Pradesh High Court - Amaravati

Case No: Writ Petition No. 24077 Of 2014

Venkayalapati Veera  
Venkata  
Subbrahrnanyam &  
Others

APPELLANT

Vs

State Of Andhra  
Pradesh & Others

RESPONDENT

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Date of Decision: Feb. 12, 2024

Hon'ble Judges: Dr. K. Manmadha Rao, J

Bench: Single Bench

Advocate: E V V S Ravi Kumar, M V S Suresh Kumar

Final Decision: Disposed Of

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Judgement